

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.334
CA.(CAA)/104/ND/2022

IN THE MATTER OF:

Sharpline Network Pvt. Ltd. and Sharp Eye Medicare Pvt. Ltd & Ors.

.... APPLICANT/PETITIONER

SECTION
U/s 230-232

Order delivered on 13.01.2023

CORAM:
SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : CS Vivek Kumar

For the Respondent :

ORDER

List the matter before the regular bench on **03.02.2023** high on board for further consideration.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)